

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:998
ANSWERED ON:06.03.2002
REGULARISATION OF PRIVATE COURIER SYSTEM
VINAY KUMAR SORAKE

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government propose to regulate the private courier industry by enforcing Licencing system;
- (b) if so, whether the Postal Board has been empowered to issue such licences;
- (c) whether the Speed Post division of Department of Posts is also likely to come under this regulation; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

- (a) & (b): It is proposed to provide for registration of private couriers operating in the postal sector with the Department of Posts.
- (c) & (d): The proposals which will be applicable to all the players in postal sector can be finalised only after obtaining the required approval of the Parliament.